

C.P.No. 253/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M

Name of the Company		Sanjay Kariwala & Ors. -Versus- Kariwala Fashions Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU SAHA, Sr. Adv.
2. MR. N. DASGUPTA, Adv.
3. MS. PRITHA BASU, Adv.
4. MR. ROSHAN SENGUPTA, Adv.

for petitioners

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30/5/2017

1. SWAPNA CHOWDHURY, Adv.
2. SIDHARTHA SARKAR, Adv.

R-2, 3, 4 & 5

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30/5/2017ORDER

Ld. Counsels for the petitioners and the respondent nos. 2, 3, 4 and 5 are present.

Heard. Admit.

Reply may be filed within four weeks, thereafter rejoinder, if any, may be filed within two weeks.

Both the parties are directed to maintain status quo regarding composition of Board of Directors, shareholdings and fixed assets.

List the matter on 26/07/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)